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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM


PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/34/2017
NAME OF THE PETITIONER : TUTICORIN ALKALI CHEMICALS & FERTILIZERS LTD
NAME OF THE RESPONDENT : SEBI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

i) R. KANNAN
for
Company.

R. KANNAN P.C.S.


R KANNAN
P.C.S.

ORDER

Shri R Kannan, PCS, counsel for petitioner present. In view of the order passed on 27.4.2017, the affidavit of consent of the promoters of the company have been filed. The matter is posted for arguments. Put up on 12.06.2017 at 10.30 A.M.

P.C.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)